

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3789
ANSWERED ON:27.04.2012
TREATMENT OF PREGNANT POOR WOMEN
Rajendran Shri C.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of the incidents of pregnant poor women facing severe hardship due to last minute refusal of Government hospitals to admit them at the time of delivery;
- (b) if so, the details thereof including the number of such incidents reported during each of the last two years, hospitalwise; and
- (c) the corrective steps taken by the Government to prevent such incidents in future?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) to (c): Health is a State subject, it is responsibility of State Government to look into the and ensure that the adequate health care facilities are provided to all people including the pregnant poor women so that they do not face any problem at the time of delivery.

As far as 3 Central Government Hospital viz., Dr. RML Hospital, Safdarjung Hospital and LHMC & Associated Hospitals are concerned; there is no instance of refusal of admission to any pregnant woman coming to the hospital for treatment. All pregnant women irrespective of their economic status are provided medical treatment. All requisite precautions are taken by these hospitals to avoid such incidents.